

**GOVERNMENT OF INDIA  
WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION  
LOK SABHA**

UNSTARRED QUESTION NO:4970  
ANSWERED ON:23.04.2015  
SHARING OF YAMUNA WATER  
Chandumajra Shri Prem Singh

**Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:**

- (a) whether any agreement was signed for sharing of Yamuna river water on 12 May, 1994;
- (b) if so, the details thereof along with quantum of water decided to be made available to each State under the agreement;
- (c) whether a new agreement is proposed to be signed in place of the said agreement; and
- (d) if so, the reaction of the Government thereto?

**Answer**

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (PROF. SANWAR LAL JAT)

(a) Yes, Madam. An MoU between States of Haryana, Uttar Pradesh, Rajasthan, Himachal Pradesh and Delhi regarding allocation of flow of Yamuna was signed by Chief Ministers of basin States on 12th May, 1994.

(b) i) The agreement provides for allocation of utilisable water resources of river Yamuna assessed on mean year availability to be made available to each State considering their irrigation and consumptive drinking water requirements as follows:

Haryana	5.730 BCM
Uttar Pradesh	4.032 BCM
Rajasthan	1.119 BCM
Himachal Pradesh	0.378 BCM
Delhi	0.724 BCM

ii) Till construction of storages in upper reaches of river an interim seasonal allocation of the annual utilisable flow of river Yamuna was agreed as under:

STATES	SEASONAL ALLOCATION OF YAMUNA WATERS (BCM)			
	July -	Nov. -	March -	Annual
	Oct.	Feb.	June	
Haryana	4.107	0.686	0.937	5.730
Uttar Pradesh	3.216	0.343	0.473	4.032
Rajasthan	0.963	0.070	0.086	1.119
Himachal Pradesh	0.190	0.108	0.080	0.378
Delhi	0.580	0.068	0.076	0.724
Total	9.056	1.275	1.652	11.983

iii) It was also agreed that the said interim seasonal allocations shall get progressively modified, as storages are constructed, to the final annual allocations as indicated in previous table.

(c) No Madam

(d) Question does not arise in view of reply at (c)